(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0		0		0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	24060298884	5	24060298884	79.59				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	11983505753	1	540000000	17.86		6583505753		Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	1	4037030	1	4037030	0.01				<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	6	929340851	5	765384124	2.53		131801936	32154791	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	11894170660			0.00	11894170660			Annexure 9
Total		16	48871353178	12	30229720038	100.00	11894170660	6715307689	32154791	